

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No.78 of 2017

Applicant(s)

Respondent(s)

Biju T.D.
Thottakara House, Amalapuram,
Ayyampuzha Village,
Aluva Taluk, Ernakulam District

Vs. Ministry of Environment, Forest &
Climate Change, Rep. by
its Secretary,
Paryavaran Bhawan, CGO Complex,
Lodhi Road, New Delhi and others

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.Taaur Associates,
Kamalesh Kannan &
S.Sai Sathya Jith

Mrs.Vidyalakshmi for R2
Mrs.Rema Smirithi for R3, R4 & R5

Note of the Registry	Orders of the Tribunal
Item.No.3	<p>Date: 9th October, 2017</p> <p>We have heard learned counsel appearing for the appellant. Admit subject to the proof of limitation. Issue notice to respondent No.1, 6 and 7. Mrs.Vidyalakshmi takes notice for 2nd respondent. Mrs.Rema Smirithi takes notice for 3, 4 and 5th respondents. Private notice is also permitted. Notice returnable by 17.11.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>